

ITEM NO.105  
(MM)

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9382-9384/2017

IEL SUPREVISOR ASSOCIATION & ANR. ETC. ETC. Appellant(s)

VERSUS

DUNCAN INDUSTRIES LTD.& ANR. Respondent(s)

Date : 20-02-2018 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) Mr. Colin Gonsalves, Sr. Adv.  
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Bimal Roy Jad, AOR (Not Present)

UPON hearing the counsel the Court made the following  
O R D E R

As prayed for by Mr. Colin Gonsalves, learned senior counsel,  
list the matter on 23.02.2018.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU DIWAN)  
ASSISTANT REGISTRAR